

(6)

F. No. 14-25/CESTAT/CPIO-ND/RP/2019
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110 066

CPIO ID No. 14-25/2019

Subject: Information sought under RTI Act, 2005.
Sir/Madam,

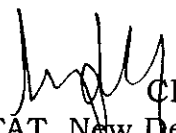
Please refer to RTI application of Shri/Smt. Shyamlal Yadav (No. DODEV/R/2019/51269/1 dated 05.06.2019) **received by transfer from U.S. Ad.1C**, in this office on 14.06.2019, under RTI Act 2005, the information received from **Asst. Registrar (Admin.)**, containing 01 page is enclosed herewith for your reference please.

Therefore, you are requested to please acknowledge the receipt and deposit Rs. NIL (@ 2/- per page) to this Tribunal by cash or DD in favour of Accounts Officer, CESTAT, New Delhi.

Note:

1. RTI application's replies which are related to outer benches may be gathered from there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.

2. If aggrieved, you may file an appeal under section 19 of RTI Act within thirty days before Hon'ble First Appellate Authority, CESTAT New Delhi.


CPIO
CESTAT, New Delhi
Date: 19.06.2019

To,

1. Sh. Shyamlal Yadav
B-1/B, Sector-10, Noida,
Gautam Bugh Nagar,
Uttar Pradesh PIN-201301

Copy to:

2. Sh. S. Bhowmick,
U.S. to the Govt. of India,
Ad.1C (CESTAT)
Ministry of Finance, Dept. of Revenue,
North Block, New Delhi-110001

20/7/19
ISSUED ON

SIGN. (DESPATCH SECTION)
CUSTOMS, EXCISE & SERVICE TAX
APPELLATE TRIBUNAL
NEW DELHI-110066



F. No. 33/RTI/Misc./CESTAT-ND/Admn.2016- Vol II

सीमाशुल्क उत्पाद शुल्क एवं सेवा कर अपीलिय अधिकरण, पश्चिमी खण्ड -२, रामकृष्णपुरम, नई दिल्ली 66

CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL

West Block No. 2, R.K. Puram, New Delhi – 66

Dated: 18.06.2019

I.D. No. 14-25/2019


ADMINISTRATION SECTION

Sub: Information sought under Right to Information Act, 2005

With reference to RTI application Ref. No. DODEV/R/2019/51269/1 dated 5.06.2019 filed by Mr. Shyamlal Yadav received by transfer from Under Secretary Ad. IC letter dated 14.06.2019 in CPIO I.D. No. 14-25/2019 (CESTAT), the information sought by the applicant under RTI Act 2005.

In this regard, the reply sought is as under:-

No appointment/extension was granted to consultants since January 1, 2016 in CESTAT from bilateral partners/multilateral agencies.


18.6.19
(Mukesh Gupta)

Assistant Registrar (Admn)

To

CPIO/Accounts Officer, CESTAT, New Delhi

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F. No. 14-25/CESTAT/CPIO-ND/RP/2019
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110 066

CPIO ID No. 14-25/2019

Subject: Information sought under RTI Act, 2005.

Sir/Madam,

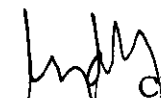
Please refer to RTI application of Shri/Smt. Shyamlal Yadav (No. DODEV/R/2019/51269/1 dated 05.06.2019) **received by transfer from U.S. Ad.1C**, in this office on 14.06.2019, under RTI Act 2005 (copy enclosed) wherein certain information are sought as mentioned therein is related to your section.

Therefore, in terms of the provisions of Section 6(3) & 5(4) read with Section 5(5) of RTI Act 2005 the RTI application CPIO ID No. **14-25/2019(CESTAT)** is forwarded herewith to you as **CPIO** under section 5(4), with request to provide the correct and para wise information/inspection on or before 30.06.2019 directly to the applicant as permissible under the RTI Act & DOP & T. O.Ms within the stipulated time, failing which, as CPIO under section 5(4), you will be responsible for delay/denial and penalty if any, under section 20 of RTI Act. Further requested to follow OM No.12/31/2013-IR dated; 12.02.2013 circulated on 23.05.2013 and O.M. No. 1/18/2011-IR dated 16.09.2011.

Note:-

- 1. If the information is not available with your section and you, if have knowledge, please reply from where it may be retrieved, without delay within 05 days.**
- 2. RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.**
- 3. Provide the requisite information, directly to the applicant or to the RTI section, if not claiming any exemption, subject to the provisions of the Act and the rules made thereunder, under intimation to the undersigned.**

Encl: As above.


CPIO
CESTAT New Delhi
Date: 14.06.2019

For Compliance to:


1. A.R (Admin.) 

Copy to: (For Information)

1. Sh. Shyamlal Yadav
B-1/B, Sector-10, Noida,
Gautam Bugh Nagar,
Uttar Pradesh PIN-201301

2. Sh. S. Bhowmick,
U.S. to the Govt. of India,
Ad.1C (CESTAT)
Ministry of Finance, Dept. of Revenue,
North Block, New Delhi-110001

dc
ISSUED ON


MGN. (DESPATCH SECTION)
CUSTOMS, EXCISE & SERVICE TAX
APPELLATE TRIBUNAL
NEW DELHI-110066

3

RTI MATTER

ID:- 14-25/2019(CESTAT)

F. No. R20011/88/2019-AD.1C(CESTAT)

Government of India
Ministry of Finance
Department of Revenue

North Block, New Delhi
Dated 13th June, 2019

To

✓ | The CPIO
CESTAT, West Block No.2
R.K Puram, New Delhi-66

Subject: - Transfer of RTI application u/s 6(3) of the RTI Act-reg.

Sir,

I am to refer to RTI application No. DOREV/R/2019/51269/1 dated 05/06/2019 filed by Sh. Shyamlal Yadav. The same is transferred under section 6(3) of the RTI Act for providing the requisite information directly to the applicant in terms of the provision of the RTI Act-2005.

Encl.: As above

Your faithfully

(S. Bhowmick)

Under Secretary to the Government of India/CPIO

Tele:23095359

Copy to: Sh. Shyamlal Yadav, B-1/B, Sector-10 NOIDA, Gautam Budh Nagar, Pin:201 301.

~~1761/R~~
1761/R
14/6/19

Recd
14/6/19

RTI REQUEST DETAILS (आरटीआई अनुरोध विवरण)

Registration Number (पंजीकरण संख्या) :	DOREV/R/2019/51269/1	Date of Receipt (प्राप्ति की तारीख) :	05/06/2019
Type of Receipt (रसीद का प्रकार) :	Online Receipt	Language of Request (अनुरोध की भाषा) :	English
Name (नाम) :	Shyamlal Yadav	Gender (लिंग) :	Male
Address (पता) :	B-1/ B, Sector- 10, NOIDA, Gautam Budh Nagar, Pin:201301		
State (राज्य) :	Uttar Pradesh	Country (देश) :	India
Phone Number (फोन नंबर) :	Details not provided	Mobile Number (मोबाईल नंबर) :	+91-9868400278
Email-ID (ईमेल-आईडी) :	rti.journalismofcourage@gmail.com		
Status (स्थिति)(Rural/Urban) :	Urban	Education Status :	Above Graduate
Is Requester Below Poverty Line ? (क्या आवेदक गरीबी रेखा से नीचे का है?) :	No	Citizenship Status (नागरिकता) :	Indian
Amount Paid (राशि का भुगतान) :	0 (Received by Department of Revenue) (original recipient)	Mode of Payment (भुगतान का प्रकार) :	Payment Gateway
Request Pertains to (अनुरोध निम्नलिखित संबंधित है) :	S.Bhomick US(AD.IC)		

Information Sought (जानकारी मांगी):

Dear CPIO

Kindly provide following information---

1. Details of appointment/extension granted since January 1, 2016 to consultants in various offices under your ministry/department from bilateral partners/multilateral agencies. I need the information as per Name of consultant/date of first appointment/date of extension/total emoluments/tenure/competent authority who approved it.

You are free to provide this information as per any format of your convenience. If you think, you may allow me to inspect the respective files so that I can help yo to find out this information.

With regards
Shyamlal Yadav

Dear CPIO

Kindly provide following information---

1. Details of appointment/extension granted since January 1, 2016 to consultants in various offices under your ministry/department

Original RTI Text (मूल आरटीआई पाठ):

प्रश्न - प्रमाणिकता

10/6

CESTAT
CA cell
AAR cell

10/6

from bilateral partners/multilateral agencies. I need the information as per Name of consultant/date of first appointment/date of extension/total emoluments/tenure/competent authority who approved it.



You are free to provide this information as per any format of your convenience. If you think, you may allow me to inspect the respective files so that I can help yo to find out this information.

With regards
Shyamlal Yadav

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